

I/1569/2020

केन्द्रीय सूचना आयोग

Central Information Commission

बाबा गंगनाथ मार्ग/Baba Gangnath Marg

मुनिरका/Munirka, नई दिल्ली-११००६७/New Delhi -110067

Date: 20.04.2020

OFFICE ORDER

Following Committees are constituted under Transparency Audit of Disclosures u/s 4 of the Right to Information Act in the Commission :-

Consultancy Committee (for advice on suo-motu disclosure)

1. Sh. Rahul Rastogi, JS(Admn), - Chairman
2. Sh. U. C. Joshi, DS(Law) - Member
3. Sh. Ankit Arora, Assistant -Member/Convener

Committee of PIOs/FAAs (to identify frequently sought information under RTI)

1. Sh. Yogesh Kumar Singhal, JS (Law) - Chairman
2. Sh. K. A. Talwar, DR to CR-I - Member
3. Sh. M. L. Meena, Assistant - Member/Convener

This issues with the approval of Competent Authority.

(Sushil Kumar)
Deputy Secretary(Admn)

Copy to:-

1. Members of both the Committees
2. PPS to CIC
3. PPS to ICs
4. PPS to Secretary
5. PS to Additional Secretary
6. JS (Admn)/ JS (Law)/JS (P&B)/ JS (MR)/ Registrar (Consultant).
7. All Deputy Secretaries/Dy. Registrars/Designated officers.
8. CR-I/CR-II/Library/DDO/Legal Cell/Record Room

Signature Not Verified task holders in the section
Guard File

Digitally signed by SUSHIL
KUMAR
Date: 2020.04.20 12:30:59 IST

